

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.07.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakshmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh PV Dinesh-R1 Raju PK-RP
2.	Comp. App. (AT) (Ins) No. 74 of 2021	Bank of Baroda Vs. Pankaj Dhanuka Insolvency Resolution Professional for Lanco Kondapalli Power Ltd.	Praveena Gautam	Misha Pankaj Dhanuka Priya Singh-RP
3.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors.	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
4.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	ParthaSil	Surjan Singh Shekhawat Adith Nair
6.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V.Ramani and Ors.	Jeevan Ballav Panda	Sanjeev Kumar Anshul Sehgal-R1
7.	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira-R1 Kunal Cheema-R2, R3 Apoorv Shukla
8.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP Viren Sharma-R1

9.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA
----	---	---	------------------	---------------

For Hearing

10.	Comp. App. (AT) (Ins) No. 140 of 2021 Part Heard	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr. With	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
11.	Comp. App. (AT) (Ins) No. 165 of 2021 Part Heard	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
12.	Comp. App. (AT) (Ins) No. 243 of 2021 Part Heard	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar